

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C. P. NO. 144(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: Kishan Gopal Agarwal & Ors. Vs. Shrish Steels
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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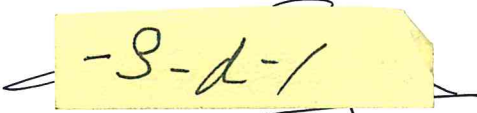
For the Petitioner (s)	: Mr. Kunal Sabharwal, Advocate
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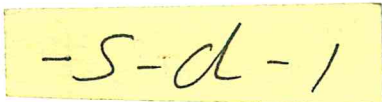
For the Respondent (s)	: None
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Order

It is submitted by the Id. Counsel for the Petitioner that a petition under Section 340 has been filed. The same is not listed before us.

List this petition for consideration along with the main CP No. 144/2017 on 26.03.2018. Interim orders to continue. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)